

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 39872/2018

(Arising out of impugned final judgment and order dated 20-08-2015 in CRLA No. 198/1983 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BHAGWAN DAS & ANR.

Respondent(s)

(IA No.162730/2018-CONDONATION OF DELAY IN FILING and IA No.162731/2018-EXEMPTION FROM FILING O.T.)

Date : 14-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Yogesh Puchouri, Adv.

For Respondent(s)

Mr. Krishnan Mishra, Adv.
Mr. Param Kr. Mishra, Adv.
Ms. Kanika Bansal, Adv.
Ms. Anisha Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Hearing expedited.

(INDU MARWAH)
COURT MASTER (SH)

(PRADEEP KUMAR)
BRANCH OFFICER